

DR. RAGHUBIR SINH: May I know if the information is correct that in many cases, big grants were given just in the last months of the Five Year Plan?

DR. K. L. SHRIMALI: So many schemes are sanctioned and it is very difficult to answer that question off-hand. But it is true that some schemes are sanctioned late in the year also.

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of schools which have been converted from ordinary schools and the number of schools which have been started anew and which have been given grants by the Central Government?

DR. K. L. SHRIMALI: I am afraid I shall need notice to answer that question.

#### AMOUNT GRANTED FOR IMPROVEMENT OF SECONDARY SCHOOLS

\*294. DR. RAGHUBIR SINH (ON BEHALF of MOULANA M. FARUQI): Will the Minister for EDUCATION be pleased to state:

(a) the amount granted to each of the States during 1955-56 for improvement of Secondary Schools; and

(b) the amount set apart for each State for this purpose during the current financial year?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) A statement is laid on the Table of the Sabha.

(b) This will depend on the nature of proposals for 1956-57 to be received in this behalf from different States.

#### STATEMENT

State	Amount granted during 1955-56
	Rs.
Assam . . .	20,14,249
Andhra . . .	10,80,730
Bombay . . .	17,23,340

State	Amount granted during 1955-56
Bihar . . .	17,86,796
West Bengal . . .	63,81,439
Orissa . . .	5,85,420
Punjab . . .	42,900
Madhya Pradesh . . .	15,58,372
Madras . . .	19,64,995
U. P. . .	5,04,900
Saurashtra . . .	27,18,289
Travancore-Cochin . . .	20,71,094
Mysore . . .	20,460
PEPSU . . .	1,06,166
Rajasthan . . .	39,600
Madhya Bharat . . .	2,00,000
Hyderabad . . .	3,00,300
Ajmer . . .	1,01,682
Bhopal . . .	3,40,723
Delhi . . .	99,740
Kutch . . .	77,417
Vindhya Pradesh . . .	1,96,208
Coorg . . .	19,840
Tripura . . .	2,79,470
Manipur . . .	7,830
Jammu and Kashmir . . .	1,50,000
TOTAL . . .	2,43,71,960

DR. RAGHUBIR SINH: May I know the basis on which these various allocations given in the statement are made?

DR. K. L. SHRIMALI: Does the hon. Member want to know the basis on which we are giving grants?

DR. RAGHUBIR SINH: Yes.

DR. K. L. SHRIMALI: Under scheme No. 1, that is, for the reconstruction of secondary education, Central assistance was given at the rate of 66 per cent. of the total non-recurring expenditure and 25 per cent. of the recurring expenditure. Under scheme No. 2, that is, improvement of selected secondary schools, Central assistance was calculated at the rate of 66 per cent. of non-recurring expenditure and one-third of recurring expenditure.

SHRI H. C. DASAPPA: How is it that some States get disproportionately low grants while others get fairly reasonable grants?

DR. K. L. SHRIMALI: It all depends upon the nature of the proposals we receive from the State Governments.

DR. RAGHUBIR SINH: May I know whether this formula was adhered to in respect of Part C States?

DR. K. L. SHRIMALI: I think, Sir, that the Government gives some subsidy to Part C States also.

DR. RAGHUBIR SINH: In this statement I find that Bhopal has got more than Hyderabad, Orissa and U.P. practically get the same.

DR. K. L. SHRIMALI: We did not get proper proposals from U.P. We have surrendered some money also. We invite proposals from the State Governments and grants are sanctioned on the basis of the proposals that are approved by the Central Government.

DR. RAGHUBIR SINH: May I know if any proposals were received which were not accepted by the Central Government?

DR. K. L. SHRIMALI: This relates to all over India and it will be difficult to give this information off-hand.

SHRI B. B. SHARMA: What is the nature of the improvement for which the amount is spent?

DR. K. L. SHRIMALI: Nature of improvement? They are converting the high schools into multi-purpose schools. Then we are introducing various kinds of courses—science courses, technical courses, agricultural courses, improvement of library and so on.

MR. CHAIRMAN: Questions are over.

#### WRITTEN ANSWERS TO QUESTIONS

##### MEDICAL TREATMENT OF THE SURVEY OF INDIA EMPLOYEES

297. SHRI N. C. SEKHAR: Will the Minister for NATURAL RESOURCES

AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether both the Officers and staff of the Survey of India receive treatment from the Medical Officers employed at the Survey Dispensaries;

(b) If so, whether any complaints were recently received by Government from Officers or staff including class IV employees against the treatment of the Medical Officers; and

(c) if the answer to part (b) above be in the affirmative, what action was taken by Government on these complaints?

THE MINISTER FOR NATURAL RESOURCES (Shri K. D. MALAVIYA):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

##### INCOME FROM NEW EXCISE DUTIES

147. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state the total income derived, article-wise, from the new excise duties imposed in 1955-56?

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): The available information is laid out the Table of the Sabha.

#### STATEMENT

*Excise Duty collected on excisable goods on which Excise Duty was imposed in 1955-56*

(In thousands of rupees)

Description of goods	Amount of excise duty collected in the year 1955-56 (up to the end of February 1956)
Woolen Fabrics. .	51,64
Electric Fans and parts thereof. .	23,69
Electric Lighting Bulbs and Fluorescent Lighting Tubes.	24,64